



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification

Jammu, 8th November, 2016

SRO 355.- In exercise of the powers conferred by proviso to sub-rule (2) of rule 28 of the Jammu and Kashmir Value Added Tax Rules, 2005, the Government hereby directs that the last date for filing of returns for the First and the Second Quarter of 2016-17 shall now be 30th of November, 2016 and 31st December, 2016 respectively.

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department.

No. ET/Estt/121/2016

Dated:08-11-2016

Copy to the:-

1. Principal Secretary to Hon'ble Chief Minister.
2. Divisional Commissioner, Jammu/Kashmir.
3. Commissioner/Secretary to Government, General Administration Department.
4. Commissioner Commercial Taxes, J&K, Jammu.
5. Excise Commissioner, J&K Jammu.
6. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
7. Director Information, J&K, Jammu with the request to give publicity to this SRO.
8. Additional Commissioner Commercial Taxes (Tax Planning), Jammu.
9. Additional Commissioner Commercial Taxes (Adm), Srinagar/Jammu/Srinagar.
10. OSD to Hon'ble Minister for Finance.
11. President, Kashmir Chamber of Commerce and Industry, Srinagar.
12. President, Federation of Industries, Kashmir.
13. President, Chamber of Commerce and Industry, Jammu
14. President, Industries Association Bari Brahmana/Gangyal/Samba.
15. President, Tax Bar Association, Jammu/Srinagar.
16. General Manager, Government Press, Jammu/Srinagar.
17. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
18. Government order file/Stock file/Finance Website.

(Vivek Modi)

Deputy Secretary to Government
Finance Department